

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 55 OF 2009

Friday, this the 12th day of June, 2009.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

1. C.P.Ramamoorthy,
Now working as Trackman, Gang No:1,
Singanallur (SHI), SE/P.WAY/CTR/CBF,
Salem Division, Southern Railway,
Having permanent address at Chathanoorcona,
Chavadiyoor (P.O), Attappady,
Palakkad District, Kerala-678 581.
2. S Sathish,
Working as Trackman, Unit No:1,
Payangadi, SE/P.WAY/O/KGQ,
Southern Railway, Palakkad, having
permanent address At Kammantharachungam,
Tattamangalam (P.O), Palakkad-678 102.
3. Krishna Kumar S,
Working as Trackman, Gang No.4,
CDRA, SE/P.WAY/O/KGQ,
Southern Railway, Palakkad,
having permanent address at
Angadiyail House, Palappuram,
Ottapalam, Palakkad Distt,
Kerala-679 103.
4. D Suresh Kumar,
Working as Senior Track Man,
Varkala, Southern Railway,
Trivandrum having permanent
Address at DS Land,
Sreenivasapuram PO, Varkala,
Trivandrum-695145.
5. R Babu,
Working as Senior Track Man Gang No.11,
TVC Section, Southern Railway,
Trivandrum having permanent
Address at30/26 Gandhiji Nagar,
C.B.H Road, Krishnan Coil,
Nagar Coil-1.
6. P Sampath Pasupathi,
Working as Senior Track Man Gang No.7/KXR,
Katteri (Coonoor), SE/P.WAY/ONR,

Salem Division, Southern Railway,
having permanent Address at 108,
Kaveri Street, Bhavans - 738 301,
Erode District.

7. T Sivabalan,
Working as Senior Track Man
Thamarikulam Gang ,
Nagarcoil Section, Engg. Dep/,
Trivandrum Division,
Southern Railway having permanent
Address at Bala Bhavan, Elanathavilai,
Pallam P.O., Kanyakumari District0-629601.
8. Shival Baski,
Working as LRGK, Gang No.3,
Trikaripur, Kasargod,
Under SE/P.Way/KGQ, Palghat Division,
having permanent address at
Att.Garbhudih, Post Bhairugang,
District Banka, Bihar-813106.
9. A Anbu,
Working as Gate Keeper/3rd Gate,
Gang No.7 Mavelikkara Section,
Southern Railway, Trivandrum
Division, having permanent address
at No.5 Kailash Nagar, First Street,
Opp. Police Colony.,
Karaikudi - 630 002.
10. M Saravana Kumar,
Working as RGGK, Gang No.8,
SE/P.Way/Alepppey,
Southern Railway, Trivandrum
Division, having permanent address
3A/520 Indra Nagar, Opp. to FCI Godown,
Behind Athiparasakthi Kovil,
Tuticorin- 628 008, Tamil Nadu ...
- Applicants

(By Advocate Mrs.K.Girija)

versus

1. Union of India Represented by the
General Manager,
Southern Railway, Headquarters
Office, Park Town.P.O.,
Chennai - 3.
2. The Chief Personnel Officer,
Southern Railway, Headquarters
Office, Park Town.P.O., Madras.

3. Senior Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat.
4. The Divisional Personnel Officer, Southern Railway, Thiruvananthapuram.
5. The Divisional Personnel Officer, Southern Railway, Salem.
6. Kalu Ram Meena, Now working as Ticket Collector, Chennai Division, Southern Railway, Madras.
7. Mayura Gavan, Now working as Commercial Clerk, Chennai Division, Southern Railway, Madras.

... Respondents

(By Advocate Ms.P.K.Nandini)

The application having been heard on 12.06.2009, the Tribunal on the same day delivered the following:

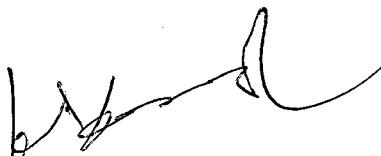
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

It has been stated by the counsel for respondents that the relief sought for in this OA has been granted. Counsel for applicant submits that the individuals have already been sent for training and posting orders are to be issued. Accordingly, the OA is closed as having become infructuous.

Dated, the 12th June, 2009.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER